

1	2	3	4	5
6.	Potatoes	9269	18.00	0.19%
7.	Sugar	5858	737.00	12.50%
8.	HPS Groundnuts	6387	10.30	0.16%

*Figure relates to 1976.

Steep Rise in Prices of Essential Commodities.

175. SHRI MADHAVRAO SCINDIA: Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

(a) what were the reasons for steep rise in the prices of essential commodities throughout the country during the last one year; and

(b) its impact on the country's economy?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES & STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) The sharp increase in prices of some essential commodities during the past one year could be attributed to continuation of inflationary situation, seasonal factors, shortfall in kharif production, increase in procurement/support prices of some kharif crops, increase in input costs and other factors.

(b) The price rise has affected various sectors of the economy. It has particularly affected adversely the common people.

Payment of Income-tax by Rashtriya Swayam Sewak Sangh

176. SHRI V. N. GADGIL: will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Rashtriya Swayam Sewak Sangh has not paid income tax for several years;

(b) whether it was granted exemption from payment of taxes; and

(c) if so, what are the reasons for the same

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) The Rashtriya Swayam Sewak Sangh has been assessed to income-tax upto the assessment year 1976-77. The Income-tax assessed is, however, outstanding as the assessments have been challenged in appeals which are pending before the various appellate authorities.

(b) @ (c). The Rashtriya Swayam Sewak Sangh is taxed under the Status of 'Body of Individuals'. Its income from Gurudakshina received from members has been held to be not taxable on the principle of mutuality. Its other income from house property, interest on bank deposits, Misc. receipts etc. is being taxed.

Quota Reserved for Scheduled Castes in I.T.D.C. Hotels

177. SHRI DHARAM DASS SHASTRI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the quota reserved for Scheduled Castes in grades 1, 2 and 3 posts in the India Tourism Development Corporation hotels has not been completed;

(b) when the reserved quota is likely to be completed; and

(c) what steps are being taken by Government in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK):

(a) In spite of its best efforts the Corporation has not been able to achieve the prescribed quota for SC in grade 1 (i.e. Group A) in the ITDC hotels due to non-availability of qualified and experienced personnel in the specialised field of hoteliering and catering. There are no Grade 2 posts in the ITDC hotels at present whereas in Grade 3 (i.e. Group C) there are no shortfalls in the prescribed quota.

(b) and (c). In order to fulfil the prescribed quota in Grade 1 (i.e. Group A posts) in hotels as early as possible, the Corporation has made special efforts in the shape of special exclusive advertisements for SC/ST candidates, relaxation in standard of qualifications, age and experience, nomination of officer in the Selection Committee from standard SC/ST organisation, notification to employment exchange for sponsoring SC candidates and requests to SC and ST associations besides the Chairman Parliamentary Committee for the welfare of SC/ST.

जट पट्टियों के निर्यात के लिए जसोल ग्राम सहकारी समिति (राजस्थान) को प्रोत्साहन दिया जाना

178. श्री विरधी चन्द जैन : क्या वाणिज्य और नागरिक पूति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजस्थान के बाड़मेर जिले के जसोल ग्राम सहकारी समिति को गांव के गृह उद्योग में बनने वाली जट पट्टी विदेशों में निर्यात करने के लिये प्रोत्साहित न करके उद्योगपतियों को प्रोत्साहित किया जा रहा है और उन्हें सभी निर्यात सुविधाएं दी जा रही हैं और यदि हां, तो इसके क्या कारण हैं, और

(ख) क्या सरकार का विचार जसोल ग्राम की सहकारी समिति को ही वे सभी सुविधाएं देने का है और यदि हां, तो वे सुविधाएं उन्हें कब तक दी जाएंगी ?

वाणिज्य तथा नागरिक पूति और इस्पात तथा खान मंत्री (श्री प्रणब मुखर्जी) : (क) तथा (ख). इस समय पटसन कालीनों के निर्यात पर

नकद मुद्रावजा सहायता उपलब्ध नहीं है। चालू आयात नीति में भी पटसन कालीनों के निर्यात के बदले प्रतिपूर्ति लाइसेंस की व्यवस्था नहीं है

Shortage of Essential Commodities in Gujarat

179. SHRI UTTAMBHAI H. PATEL: Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that there is acute shortage of essential commodities in Gujarat and that the commodities that are available are being sold at prohibitive rates; and

(b) if so, whether Government propose to take some steps in this regard and if so, the details thereof?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES & STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) No specific report about acute shortage of essential commodities in Gujarat has been received from the State Government by Department of Civil Supplies. However, some localised shortages cannot be ruled out.

(b) In consultation with State Governments the concerned Ministries in the Central Government are taking appropriate steps to remove shortages of essential commodities as and when reported.

Delhi Aayakar Sanyukt Karamchari Sangh, New Delhi

180. SHRI K. A. RAJAN: Will the Minister of FINANCE be pleased to state:

(a) whether the Commissioner of Income-Tax, Delhi-1 had issued letter No. ITO (H.Q.)/P.A./73/17117 dated 7th September, 1973 to Delhi Aayakar Sanyukt Karamchari Sangh, New Delhi;

(b) whether it is a fact that recognition granted to Unions/Associa-